### GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

# LOK SABHA UNSTARRED QUESTION NO: 3818

ANSWERED ON 21<sup>ST</sup> DECEMBER, 2021

#### SETTING UP OF SMALL FOOD PROCESSING UNITS

## †3818. SHRI JUGAL KISHORE SHARMA: SHRIMATI GEETA KORA: SHRI DILESHWAR KAMAIT:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to encourage the setting up of small food processing units at farm level keeping in view of the abundance of agricultural produce in certain geographical area;
- (b) if so, the details thereof;
- (c) whether the Government has identified such cereals, oilseeds, vegetables, fruits etc. which may be processed and packed in small scale food processing units particularly in Supaul Bihar, West Singhbhum Parliamentary Constituencies in Jharkhand and Jammu & Kashmir Parliamentary Constituencies respectively; and
- (d) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

- (a) & (b): Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector umbrella scheme- Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2016-17 for overall growth and development of food processing sector including cereals, oilseeds, vegetables & fruits based processing industries. Under its component schemes, Ministry provides credit linked financial assistance (capital subsidy) in the form of grants-in-aid to entrepreneurs for setting up of food processing / preservation industries with farm level infrastructure like primary processing facilities, collection centers etc. So far, a total of 285 Food Processing Units have been approved for assistance under component scheme Creation /Expansion of Food Processing & Preservation Capacities. Also, as on 31.10.2021, a total of 122 Primary Processing Centres with processing capacity of 8500 MT, Dry Warehouse capacity of 116450 MT, Cold Storage capacity of 56520 MT and deep freezer capacity of 1750 MT have been approved for assistance in 41 Mega Food Parks.
- (c) & (d): As part of Aatmanirbhar Bharat initiative, MoFPI is implementing centrally sponsored "PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation/setting up of two lakh micro food processing units based on One District One Product (ODOP) approach in a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 crores. Makhana (Foxnut) for Supaul District of Bihar and Custard apple for West Singhbhum District of Jharkhand has been identified as ODOP. District-wise ODOPs identified in Jammu & Kashmir is placed at **Annexure**.

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# ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 3818 FOR ANSWER ON 21<sup>ST</sup> DECEMBER, 2021 REGARDING SETTING UP OF SMALL FOOD PROCESSING UNITS

# One District One Product finalized for different districts of Jammu & Kashmir

Sl. No.	District	ODOP
1	Anantnag	Fish based products
2	Bandipora	Processed poultry/ mutton products
3	Baramulla	Apple
4	Budgam	Milk based products
5	Doda	Olive Products
6	Ganderbal	Fish based products
7	Jammu	Milk based products
8	Kathua	Spices
9	Kishtwar	Walnut products
10	Kupwara	Walnut products
11	Kulgam	Spices and Pickle
12	Poonch	Millet based products
13	Pulwama	Milk based products
14	Rajouri	Milk based products
15	Ramban	Honey
16	Reasi	Spices
17	Samba	Mushroom Products
18	Shopian	Apple
19	Srinagar	Bakery Products
20	Udhampur	Pickles